

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Service Tax Appeal No. 50957 of 2018 [DB]

[Arising out of Order-in-Original No. DL-GST-WEST-COM-02-17-18 dated 13.11.2017 passed by the Commissioner of Goods & Service Tax, Delhi West, New Delhi]

**Principal Commissioner of Central Goods
& Service Tax, Delhi III**

...Appellant

Engineering India Ltd., Annex Bldg.,
5th Floor, Bhikaji Cama Place,
New Delhi

VERSUS

**M/s. Scientific Security Management
Services Private Limited**

...Respondent

E-1, Mansarovar Garden,
Ramesh Nagar, Delhi - 110015

APPEARANCE:

Shri Rajeev Kapoor, Authorized Representative for the Department
Shri Abhas Mishra, Advocate for the respondent

CORAM:

HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)
HON'BLE MRS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

DATE OF HEARING: 03.01.2024
DATE OF DECISION: **26.04.2024**

FINAL ORDER No. 55641-55642/2024

DR. RACHNA GUPTA

Appeal allowed by way of remand. For order, see order of
date passed in Service Tax Appeal No. 50711 of 2018.

[Order pronounced in the open court on **26.04.2024**]

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)